	(F	iling under clause (ca) of sub-regulatior	(2) of regulation 13	the IBBI (Insolvenc	y Resolution Process	for Corporate Persor	ns) Regulations, 20	16	
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	02	4387430992	02	4387430992	64.59	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)	01	50095774	0	0		0	50095774	0	<u>Annexure 5</u>
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	2	151067542	02	602343	0.01	150465199	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	07	2624873069	07	2405204200	35.41	219668869	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
	Total	12	7213467377	11	6793237535	100.00	370134068	50095774	0	